

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I**

APPEAL No.E/59035/2013-EX[DB]

M/s Tirupati Tubes,

Appellant

Vs.

Commissioner of Central Excise & S.T., Ghaziabad

Respondent

Appearance:

Absent on call,

Shri Rajeev Ranjan, Additional Commissioner (AR),

for Appellant

for Respondent

CORAM:

Hon'ble Smt. Archana Wadhwa, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

NOTE SHEET ORDER DATED 18.01.2019

Per: Archana Wadhwa

Representative for the appellant is absent on call,
adjourn to **27.02.2019**.

(Dictated in Court)

**(Anil G. Shakkarwar)
Member (Technical)**

**(Archana Wadhwa)
Member (Judicial)**

akp